

(f) The profit before tax of the Tractor Business Group during the last three years is as follows:—

(Rs. in crores)

Year	Profit (before tax)
1990-91	22
1991-92	28
1992-93	17
1993-94 (upto Sept. 93)	(-)2

Recovery of Dues from Allottees of DDA Flats/Plots

2415. SHRI ARJUN SINGH YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether DDA has taken any decision to reduce the reserve prices of commercial properties and the built-up flats to find buyers for the unsold accumulated commercial properties and flats;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) The Delhi Development Authority has reported that the Authority has authorised reduction in the reserve price of commercial properties with certain stipulations in order to dispose of accumulated inventory. However no such decision has been taken for built-up flats.

(b) and (c). In March 1993 the Authority has resolved that the reserve price for commercial and industrial plots, which have been put to auction more than three times after 12.3.92 and are still unallotted can be reduced by a maximum of 10%. The reserve price of the plots, which have remained undisposed for more than two years, in spite of five or more auctions, can suitably be reduced by 20% (maximum) of the reserve price worked out as per March 1992, resolution.

In December, 1993, DDA constituted an empowered committee to decide on reduction upto 20% of the reserve price in respect of shops which have been put to auction three times or more after 12.3.1992 and were still available. For shops, which have remained undisposed for more than 2 years in spite of five or more auctions, reserve price could be reduced upto 40% of the reserve price, in an effort to dispose of the same.

[Translation]

Non-Conventional Energy Sources

2416. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under consideration of the Government to develop non-conventional sources of energy in Madhya Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) and (b).

Yes, Sir. The Ministry of Non-Conventional Energy Sources is implementing a country-wide programme for development, dissemination and popularisation of various types of non-conventional energy systems and devices through State/UT Government departments and nodal agencies including in the State of Madhya Pradesh.

During 1993-94, it is proposed to take up the installation of 12,500 biogas plants, 2.30 lakhs improved chulhas, 25000 solar cookers, 2912 square metre solar thermal collector area in the State of Madhya Pradesh. In addition, installation of biomass gasifiers, solar photovoltaic system and wind pumping system are also being taken up under various programmes of the Ministry.

[English]

Public Sector Undertakings in Engineering Sector

2417. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the PRIME MINISTER be pleased to state:

(a) the details of the profit making

public sector undertakings in engineering sector at present;

(b) the profit made by each of them during each of the last three years;

(c) whether the present policy of liberalisation and globalisation is likely to affect the profitability of these undertakings; and

(d) if so, the extent thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (d). The details of the profit making public sector undertakings in engineering sector along with their profits for the three years ending 31st March, 1993 have been given in the *statement* attached. The liberalisation announced through the Industrial Policy Statement of July, 1991, was aimed at improving the performance of PSUs. The profitability position of PSUs shows an increasing trend. However it is to measure the general effect of the policy on the profitability of the undertakings.

STATEMENT

Profitability of Central Public Sector Undertakings under Engineering Sector.

(Rs. in lakhs)

Sl. No.	Name of PSU	Profit/Loss during		
		1992-93	1991-92	1990-91
<i>Heavy Engineering</i>				
1.	Tungabhadra Steel Products Ltd.	59	79	47
2.	Bridge & Proof Co. (India) Ltd.	80	104	63
3.	Bharat Bharti Udyog Nigam Ltd.	47	0	0